GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI

DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA

UNSTARRED QUESTION NO- 3073

ANSWERED ON 18/12/2025

DRINKING WATER TO SLUM CLUSTERS UNDER 'NAL SE JAL' INITIATIVE OF JJM

†3073. SHRI RAHUL SINGH LODHI: SHRI TEJASVI SURYA: SMT. KRITI DEVI DEBBARMAN:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government maintains data regarding slum clusters across the country and if so, the details thereof, State-wise;
- (b) whether the Government has any plans to ensure the availability of drinking water in slum clusters under the 'Nal Se Jal' initiative of Jal Jeevan Mission (JJM);
- (c) if so, the details thereof;
- (d) the steps taken/proposed to be taken by the Government to achieve this objective; and
- (e) the measures taken/being taken by the Government to ensure the supply of safe drinking water?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI (SHRI V. SOMANNA)

(a) to (e) Since August 2019, Government of India, in partnership with States, is implementing Jal Jeevan Mission (JJM)-Har Ghar Jal to enable every rural household (including slum clusters) in the country, to have assured potable water through tap connection. Drinking water is a State subject, and hence, the responsibility of planning, approval, implementation, operation, and maintenance of drinking water supply schemes, including those under the Jal Jeevan Mission, lies with the respective State/UT Governments. The Government of India supports the States by providing technical and financial assistance.

As reported by State Governments, at the beginning of Jal Jeevan Mission in August 2019, around 3.24 Crore rural households were reported to have tap water connection. As on 15.12.2025, around 12.53 Crore additional rural households have been reported to have been provided with tap water connections. As on 15.12.2025 around 15.76 Crore (81.42%) out of 19.36 Crore rural households have been provided with tap water connection.

A number of steps have been taken to plan and implement JJM in the whole country with speed, *inter alia* including joint discussions and finalization of saturation plans and annual action plans (AAP) of States/ UTs, regular review of implementation, workshops/ conferences/ webinars for capacity building, training, knowledge sharing, field visits by multi-disciplinary teams to provide technical support, etc. A detailed Operational Guideline for the implementation of JJM; Margdarshika for Gram Panchayats & VWSCs to provide safe drinking water in rural households and Guidelines on a special campaign to provide piped water supply in Anganwadi centers, Ashramshalas and schools have been shared with States/ UTs to facilitate planning and implementation of Jal Jeevan Mission. For online monitoring, JJM–Integrated Management Information System (IMIS) and JJM–Dashboard has been put in place. Provision has also been made for transparent online financial management through Public Financial Management System (PFMS).

Considering the progress achieved so far and ongoing works, Hon'ble Finance Minister has announced extension of Jal Jeevan Mission till December 2028 with enhanced total outlay through budget announcements 2025-26. Central grants-in-aid may be released to eligible States only after getting approval from the competent authority for the extension of the Jal Jeevan Mission with the enhanced outlay and following the issuance of the corresponding guidelines.
